## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/33/2016 PETITION NUMBER : C.M. Rajendran & another NAME OF THE PETITIONER(S) : Kovai Call Taxi Private Limited & 5 others NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Deepa Mariappan coursel for Petitionera Deepall for Adr. 13. Dhanaray counsel for R1, R2, R46 86. G. Scrashonlesvan Representing Counsel 3. ANDAL. R for S. SATYA GANESH.

## <u>ORDER</u>

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that time be granted for making final submissions. At request, time is enlarged. Put up on 22.02.2018 at 10.30 A.M.

(CH. MOHD SHÄRIEF TARIQ) MEMBER (JUDICIAL)